

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1396
ANSWERED ON:09.08.2011
SUGARCANE PRICES
Devappa Anna Shri Shetti Raju Alias

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government proposes to review/amend clause 5-A of the Sugarcane (Control) Order, 1966 to ensure remunerative price for sugarcane; and

(b) if so, the details thereof and the time by which it is likely to be implemented?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): No, Madam.

(b): Does not arise.